

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT

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**NOTIFICATION**

Dated Shillong, the 10<sup>th</sup> March, 2026

**NO. LJ (B).3/2021/Pt/46** - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Officers to be the Zonal Magistrates in connection with the forthcoming General Election to the Garo Hills Autonomous District Council (GHADC), 2026 within North Garo Hills District :-

**ZONAL MAGISTRATES :**

SL. NO.	Names of Officers and Designation
1.	Shri Liam Tesat G. Momin, MCS, Assistant Commissioner, North Garo Hills, Resubelpara.
2.	Shri Julius R. Marak, MCS, Assistant Commissioner, North Garo Hills, Resubelpara.
3.	Smti Osamaphi Lyngdoh, MCS, Assistant Commissioner, North Garo Hills, Resubelpara.
4.	Shri Digonta Hajong, MCS, Assistant Commissioner, North Garo Hills, Resubelpara.



(M.M. Sungma),  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

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Memo NO. LJ (B) 3/2021/Pt/46 -A,

Dated Shillong, the 10<sup>th</sup> March, 2026

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, North Garo Hills, Resubelpara with reference to letter No. NGH/Ele.157/GHADC/2025/32, dt. 28.1.2026.
4. District Council Affairs Department with reference to No.DCA.12/2026/47, dt. 23.2.2026.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

**By Order etc.,**



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.

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